

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 304
(IB)-1088(PB)/2020
New IA-4731/2023

IN THE MATTER OF:

SBI Bank Ltd.

... **Applicant/Petitioner**

Versus

JMT Auto Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 06.09.2023

CORAM:

SH. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)

SH. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : Adv. PBA Srinivasan, Adv. V. Aravind, Adv. Srishti Bansal, Adv. Sumit Swami

For the Respondent : Mr. Ayush Rajani i/n AKR Advisors LLP for Respondent in IA-4731/2023, Adv. S. Das i/b Krishnamurthy & Co. - Advocate for Axis Bank

ORDER

IA-4731/2023: List the matter on 11.09.2023.

Sd/-
(L. N. GUPTA)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)